

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 138 & 139 of 2012**

**Dated : 7<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.**  
**Mr. Hasan Murtaza**

**Counsel for Respondent (s) : Mr. Buddy A Ranganadhan**  
**Mr. Arijit Maitra**  
**Ms. Richa Bharadwaja a/w**  
**Mr. Milind Sahasrabudha**  
**for R-1**

**ORDER**

Post the matters on **29.05.2013 at 2.30 p.m & on**  
**30.05.2013 at 12.30 p.m** along with Appeal No.104 of 2012 and  
batch.

**(V.J. Talwar)**  
**Technical Member**  
*rkt/vt*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**